

which 3 years as Head of Traffic functions."

Manager (Personnel & Administration):

"Qualifications: Degree in Arts/Science/Engineering/Law with Post-Graduate degree or equivalent professional qualification in Personnel Management/Business Administration/Public Administration/Industrial Relations/Labour and Social Welfare.

Experience: Approximately 15 years experience in a senior managerial position; at least 5 years in a position responsible for independently handling personnel, industrial relations and administration functions and should also possess experience in Public Relations work, management of estate and other allied matters, formulations of personnel policies and procedures in a large Company/Government Department. Weightage was to be given to those who had rendered similar functions in a large Fertilizer Plant/Heavy Chemicals Industry."

Maximum qualifications and experience possessed by the applicants belonging to S.C./S.T.

"B.A., LLB, Diploma in Personnel Management and in Industrial Law. Four years experience in managerial positions of which 2 years and 2 months in the appropriate level of responsibility against the required experience of 15 years and 5 years respectively."

Increase in Capital of Monopoly Houses

*400. SHRI V. M. SUDHEERAN:

SHRI VAYALAR RAVI:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to lay a statement showing:

(a) whether it is a fact that the Monopoly Houses increased their capital during the last three years;

(b) if so, the details of the first 70 big business houses; and

(c) the total complaints received by the Monopoly Commission against these business houses and action taken thereon?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b). Presuming that the reference is to the capital employed by companies which is reflected in their assets, information in respect of large industrial houses which are registered under Section 26(2) of the M.R.T.P. Act has not yet become available for the years 1976 and 1977. A statement showing the value of assets in the years 1972 and 1975 of the first 45 Houses is annexed. It is seen that the assets have increased in 1975 as compared with 1972.

Similar information for the remaining houses is being compiled and will be laid on the Table of the House.

(c) Inquiries were instituted by the M.R.T.P. Commission on the basis of complaints received by it in 54 cases about undertakings belonging to the large industrial houses registered under Section 26(2) of the M.R.T.P. Act, 1969. Out of these final orders were made in 25 cases.

Statement

Total assets in 1972 and 1975 of the first 45 large industrial houses.

Serial No.	Name of the Industrial House	Assets (Rs. Crores)		% increase in 1975 over 1972
		1972	1975	
(1)	(2)	(3)	(4)	(5)
1	Tata	634.84	909.68	43.3
2	Birla	572.17	858.81	50.1
3	Mafatlal*	183.74	244.23	32.9
4	J. K. Singhanian	121.45	209.56	72.5
5	Thapar	136.16	197.90	45.3
6	Scindia	107.73	183.05	69.9
7	I. C. I.	135.21	178.34	31.9
8	Shri Ram	120.77	166.16	37.6
9	A. C. C.	134.36	160.05	19.1
10	Bangur@	118.87	158.63	33.4
11	Kirloskar	97.93	148.65	51.8
12	Larsen & Toubro	79.03	137.69	74.2
13	Walchand	99.47	126.78	27.4
14	Khatau (Bombay)@@	63.77	119.03	86.6
15	I. T. C.	74.65	116.80	56.2
16	Macneill & Magor**	106.21	114.40	7.7
17	Mahindra & Mahindra	58.49	114.08	95.0
18	Sarabhai	85.35	111.13	30.2
19	Kasturbhai Lalbhai	78.61	108.16	37.6
20	T. V. S. Iyengar	50.32	102.04	102.8

*First B/S of one company viz. M.G. Consultancy Services Ltd. is for the year 1975-76.

**Does not include the assets of Binny Ltd. for the year 1975 as it is no longer interconnected with this group.

@Assets for the year 1974 in respect of one company viz. Shreenivas Trading Corpn. Ltd. have been repeated in the year 1975.

@@Assets for the year 1974 in respect of four companies viz. (i) Keming Tools Pvt. Ltd., (ii) Mani Traders Pvt. Ltd., (iii) Phoenix Distributors Pvt. Ltd. and (iv) Precision Printers Pvt. Ltd. have been repeated in the year 1975.

(1)	(2)	(3)	(4)	(5)
21	Hindustan Lever ₹	77.87	98.62	26.6
22	Bajaj ₹	59.11	98.09	65.9
23	Modi ₹	58.05	96.80	66.7
24	Parry	66.64	90.26	35.4
25	Dunlop	41.56	88.82	113.7
26	Bhiwandiwalla ₹	45.91	88.19	92.1
27	Caltex	28.75	77.86	170.8
28	James Finlay	70.65	74.29	5.1
29	G. K. W.	49.86	72.81	46.0
30	Union Carbide	48.62	70.57	45.1
31	Bird Heilgers	48.10	67.48	40.3
32	Killick (Kapadia)	45.95	66.82	45.4
33	Naidu G. V.	47.00	64.22	36.6
34	Brooke Bond	47.20	63.82	35.2
35	Godrej	37.74	60.87	61.2
36	Chowgule	57.52	60.64	5.4
37	Rallis	32.14	60.05	86.8
38	V. S. Dempo ₹	20.98	59.61	184.1
39	Philips	62.33	58.14	(—)6.7
40	Simpson	42.81	57.94	35.3
41	Madura Coats	34.52	56.33	63.2
42	Escorts	40.32	54.74	35.8
43	United Breweries	35.53	51.73	45.6
44	Kamani	56.00	51.31	(—)8.4
45	Ashok Leyland	29.03	50.21	72.9

₹ Assets for the year 1974 in respect of following 5 companies viz. (i) Great Eastern Shipping Co. Ltd. (Bhiwandiwalla), (ii) Modi Rubber Ltd. (Modi), (iii) Hindustan Lever Ltd. (Hindustan Lever), (iv) Mukand Iron & Steel Works Ltd. (Bajaj) and (v) Dempo Bros. Pvt. Ltd. (V.S. Dempo) have been repeated in the year 1975, as their balance sheets were not readily available.

NOTE : Balance Sheets of Oil India Ltd. are not available from 1970 onwards due to certain disputes in the management of the company. Therefore Oil India Group has not been taken into account.